

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE
LOK SABHA

UNSTARRED QUESTION NO.4351

TO BE ANSWERED ON MONDAY, MARCH 27, 2023/ CHAITRA 6, 1945(SAKA)

PM AWAS YOJANA

4351. Shri Santosh Kumar:
Shri Rajiv Ranjan Singh alias Lalan Singh:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has been running Pradhan Mantri Awas Yojana for Housing for all till 2022 and if so, the details thereof;
- (b) whether the target fixed thereunder has been achieved by 2022 and if so, the details thereof;
- (c) the State-wise number of houses built by the Government across the country; and
- (d) the details of the State-wise funds spent in this regard thereupon?

ANSWER

MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (b): Pradhan Mantri Awas Yojana (PMAY) has two components i.e. Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) and Pradhan Mantri Awaas Yojana- Urban(PMGY-U).

PMAY-G: As per information provided by Department of Rural Development (DoRD), Ministry of Rural Development, in order to achieve the target of "Housing for All" in rural areas, the DoRD is implementing PMAY-G with effect from 1st April, 2016 to provide assistance to eligible rural households with an overall target to construct 2.95 crore pucca houses with basic amenities by 31st March, 2024. Against the overall target of 2.95 crore houses, a target of 2.94 crore houses has already been allocated to various States/UTs by the Ministry, out of which 2.86 crore houses have already been sanctioned by the States/UTs to beneficiaries and construction of 2.21 crore houses has already been completed as on 22.03.2023.

PMAY-U: As per information provided by Ministry of Housing and Urban Affairs (MoHUA), the Ministry is implementing PMAY-U since 25.06.2015 to provide all-weather pucca houses with basic amenities to all eligible urban beneficiaries across the country. PMAY-U is a demand driven scheme and so far, against initial validated demand of 112.24 lakh houses, a total of 120.43 lakh houses involving Central Assistance of ₹2.02 lakh crore has been sanctioned. As on 13.03.2023, Central Assistance of ₹1.42 lakh crore has been released for construction of sanctioned houses of which 72.56 lakh are completed/delivered. The programme has been extended till 31st December, 2024.

(c) to (d): The State/UT wise details of house sanctioned and completed under PMAY-G & Funds Released since inception, as provided by DoRD, is given at **Annexure-I**. The State/UT wise details of houses sanctioned and completed/delivered along with Central Assistance released under PMAY-U, as provided by MoHUA, is at **Annexure-II**.

Funds released and House Constructed under PMAY-G

(Rs. In lakhs)

#SNo	State Name	Houses Sanctioned	Houses Completed	Funds released
1	Arunachal Pradesh	36,255	12,511	24066.87
2	Assam	18,30,386	10,75,076	2108593.63
3	Bihar	37,03,917	35,14,438	2926160.06
4	Chattisgarh	11,76,068	8,53,957	731408.48
5	Goa	257	143	284.79
6	Gujarat	5,79,891	4,04,511	330161.77
7	Haryana	29,319	24,259	18822.07
8	Himachal Pradesh	15,451	12,208	17954.93
9	Jammu and Kashmir	1,99,449	1,39,240	217185.18
10	Jharkhand	15,92,808	14,68,213	1209977.70
11	Kerala	35,229	27,779	19219.34
12	Madhya Pradesh	38,02,387	33,21,024	2699435.78
13	Maharashtra	14,13,494	10,27,195	902456.46
14	Manipur	43,308	19,997	39786.93
15	Meghalaya	70,024	35,147	65997.73
16	Mizoram	20,512	6,524	14825.36
17	Nagaland	22,980	5,868	14239.79
18	Odisha	27,58,049	17,17,231	1566326.42
19	Punjab	40,321	27,202	23081.30
20	Rajasthan	17,20,381	16,01,188	1271223.18
21	Sikkim	1,409	1,102	1409.45
22	Tamil Nadu	7,79,751	4,99,113	487186.69
23	Tripura	2,55,435	2,05,500	330119.52
24	Uttar Pradesh	34,72,127	26,04,497	2289481.90
25	Uttarakhand	46,770	27,967	43043.03
26	West Bengal	45,70,281	33,99,247	2579752.62
27	Andaman and Nicobar Islands	1,347	1,194	1917.39
28	Dadra and Nagar Haveli	6,209	3,429	7158.68
29	Daman and Diu	58	13	58.62
30	Lakshadweep	53	44	70.92
31	Puducherry*	-	-	0.00
32	Andhra Pradesh	2,46,425	48,857	75511.10
33	Karnataka	1,86,451	1,01,678	136951.10
34	Telangana*	-	-	19078.865**
35	Ladakh	1,906	1,429	308.75
	Total	2,86,58,708	2,21,87,781	20173256.42

* Puducherry and Telengana are not implementing PMAY-G

** It has been intimated by DoRD that State Govt. of Telengana has returned the fund.

State/UT wise details of houses sanctioned and completed along with Central Assistance released under PMAY-U

Sr.No.	Name of the State/ UT	Sanctioned	Completed/Delivered*	Central Assistance(₹ Crores)
				Released
1	Andhra Pradesh	20,74,765	7,32,222	18,157.07
2	Bihar	3,27,315	1,07,861	2,594.02
3	Chhattisgarh	3,06,034	1,75,651	3,595.94
4	Goa	3,150	3,125	74.54
5	Gujarat	10,60,376	8,56,128	18,734.39
6	Haryana	1,66,671	63,196	1,467.52
7	Himachal Pradesh	13,249	9,081	182.42
8	Jharkhand	2,34,369	1,22,786	2,817.22
9	Karnataka	7,06,320	3,03,928	6,504.81
10	Kerala	1,66,661	1,12,815	2,064.68
11	Madhya Pradesh	9,60,256	6,55,049	13,969.43
12	Maharashtra	15,09,679	7,91,044	17,549.20
13	Odisha	2,13,845	1,28,263	2,108.86
14	Punjab	1,32,895	72,618	1,638.79
15	Rajasthan	2,76,746	1,71,401	4,044.48
16	Tamil Nadu	6,88,854	5,19,779	9,214.71
17	Telangana	2,49,465	2,22,673	3,228.41
18	Uttar Pradesh	16,89,673	12,54,080	21,204.16
19	Uttarakhand	62,762	28,172	807.09
20	West Bengal	6,91,146	3,42,070	6,719.15
Sub- total (States) :-		115,34,231	66,71,942	1,36,676.87
21	Arunachal Pradesh	9,002	5,853	146.25
22	Assam	1,61,476	77,610	1,316.15
23	Manipur	56,037	9,924	435.59
24	Meghalaya	4,759	1,104	29.75
25	Mizoram	40,756	6,525	210.77
26	Nagaland	32,335	11,614	307
27	Sikkim	704	209	7.09
28	Tripura	94,162	63,576	1,150.21
Sub- total (N.E. States) :-		3,99,231	1,76,415	3,602.81
29	A&N Island (UT)	378	47	1.99
30	Chandigarh (UT)	1,271	1,254	28.73
31	UT of DNH & DD	10,480	8,680	199.5
32	Delhi (NCR)	30,194	29,882	690.19
33	J&K (UT)	49,146	17,951	370.52
34	Ladakh (UT)	1,366	647	22.21
35	Lakshadweep (UT)	-	-	-
36	Puducherry (UT)	16,394	8,138	177.9
Sub- total (UT) :-		1,09,229	66,599	1,491.03
Total** :-		120,42,691	69,14,956	1,41,771
Grand Total* :-		120.43 Lakh**	72.56 Lakh*	1.42 Lakh Cr.

* Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.

** Out of 122.69 lakh houses sanctioned as on 31.3.2022, 2.26 lakh non-starter houses have been curtailed by some States against which States to put up new proposals under BLC.